

No.J-11017/8/2017-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
19th March 2018.

ORDER

The President is pleased to extend the term of all the panel counsel for High Court of Madras at Chennai and its Bench at Madurai and Central Administrative Tribunal (CAT), Chennai Bench as mentioned in order bearing number 36(15)/2015-Judl. dated 12.03.2015, until further orders or till a new panel in this regard is finalized.

Inder Kumar
19.3.18
(INDER KUMAR)
Additional Secretary

Copy to:

1. PS to ML&J/PS to MSJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
3. Sh. G. Rajagopalan, Sr. Advocate & Acting ASGI, Madras High Court.
4. Shri G. Karthikeyan, Asstt. SGI, Madras High Court at Chennai.
5. Shri V. Kathirvelu, Asst. SGI, Madras High Court, Madurai Bench.
6. The Registrar, Madras High Court, Chennai (Tamil Nadu).
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.
9. Office copy.


(D. Srinivas)
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